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## HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR

D.B. Writ Contempt No. 10/2022

Ishwar Prasad Khandelwal S/o Ganpatlal Khandelwal, Aged About 58 Years, Occu. Retired, R/at, Inside Sojati Gate, Opp. Bata Shoe Company, Near Dr. Majid Clinic, Jodhpur (Rajasthan), Pin - 34 2001. Aadhar No.476613000640 Permanent Account Number (Pan) K0350E M-9820963189 Email - Igkhandelwal@gmail.com

----Petitioner

Versus

Shri Niranjan Kumar Arya, Occu - Chief Secretary State Of Rajasthan, Chief Secretary Office Secretariat Main Building, Bhagwandas Road, Jaipur - Rajasthan - 302005 Contemnor No.1 (Original Respondent No.1)

Ms Sreya Guha, Aged About 53 Years, Occu Principal Secretary Department Of Women And Child Development State Of Rajasthan, Secretariat Main Building, Bhagwandas Road, Jaipur - Rajasthan - 302005 Contemnor No.2 (Original Respondent No.2)

----Respondents

For Petitioner(s)

High

Mr. Ishwar Prasad Khandelwal,

through VC

# HON'BLE MR. JUSTICE SANDEEP MEHTA HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI

### **Order**

#### 18/01/2022

Issue notice of the contempt petition to the respondents. Rule is made returnable on 22.02.2022.

List on 22.02.2022.

(VINOD KUMAR BHARWANI),J

(SANDEEP MEHTA),J

40-Pramod/-